

Setting up of Coal Dumps for Transportation of Coal

6534. SHRI C. K. JAFFER SHARIEF: Will the Minister of ENERGY be pleased to state:

(a) whether there is a proposal to set up coal dumps at selected locations for enabling the speedy transportation of coal to different regions; and

(b) if so, the main features thereof?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) No, Sir.

(b) Does not arise.

Distribution of Controlled Cloth in Rural Areas

6535. SHRI DURGA CHAND: Will the Minister of INDUSTRY be pleased to state

(a) the policy of Government regarding distribution of controlled cloth in rural areas;

(b) the number of meter of such cloth distributed in each State during the last three years, year-wise;

(c) whether Government propose to include woollen cloth under the category of controlled cloth for hilly areas;

(d) if so, what are the details thereof; and

(e) what is the meter of woollen controlled cloth proposed to be distributed to Himachal Pradesh during 1978-79?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI-MATI ABHA MAITI): (a) Allocations of controlled cloth produced by mills are made monthly to the various States pro-rata on basis of population; distribution to different regions within the States through 55947 retail outlets (44,790 in rural areas and 11,157 in urban areas) is the responsibility of the State Governments.

(b) The following allocations were made to the States:

1975 ..	4,90,272.25 bales
1976 ..	3,28,423.50 bales
1977 ..	2,45,358.75 bales

(Standard bale consists of 1500 sq. metres)

(c) No, Sir.

(d) and (e). Do not arise.

National Highway in Mizoram

6536. DR. R. ROTHUAMA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that Mizoram is the only State in the main land of the country without a single National Highway till now in spite of 30 years of Independence;

(b) whether Government propose to consider taking over of the main road from Silchar to Aizaiol, the only link road of Mizoram with the rest of the country now being taken up by BRTF, and declare it as a National Highway and initiate widening to National Highway specifications; and

(c) whether in view of the poor performance in the past of the State regarding construction of metal road, Government would consider handing over to BRTF or at least 50 per cent work to BRTF for the proposed road construction from Aizaiol to Lungbi via Thanzool road?

THE MINISTER OF STATE IN-CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) No, Sir. Apart from Mizoram, Arunachal Pradesh, Pondicherry and Dadra Nagar Haveli are other Union Territories on the main land where there is no National Highway at present. They are, however, served by roads other than National Highways.

(b) Due to financial constraints and other priorities, Government are unable to take over any road as a National Highway at present.

(c) No such request has been received by the Border Roads Development Board from the Local Administration. Since this is a local road, they will doubtless approach the Border Roads Development Board in the matter, if necessary.